

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/621/(IB)/2017
NAME OF THE PETITIONER(S) : HIMALAYA VENTURES LTD
NAME OF THE RESPONDENT(S) : CARAVEL LOGISTICS
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. DOLIN ANN KURIAN

MR. VINEET SUBRAMANI

[Signature]

2. M. Rashan Abiq.

Respondent

[Signature]

ORDER

Counsels for both the parties are present. As seen from the order dated 14.11.2017, Counsel for the Petitioner has been given time to rectify the defect in relation to the Form '3'. It has been reported by the Counsel representing the Counsel for the Petitioner that the same has not been done for the reasons best known to the Petitioner. We adjourn the matter for the presence of the Counsel for the Petitioner. Put up on **27.11.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)
ghk

MEMBER (JUDICIAL)